

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 453 of 2019**

**IN THE MATTER OF:**

**Aggarwal Sanitations**

**...Appellant**

**Versus**

**V3S Infratech Ltd.**

**...Respondent**

**Present:**

**For Appellant :           None**

**ORDER**

**29.04.2019**       In spite of repeated calls, no body appeared on behalf of the appellant. The appeal is accordingly dismissed for non-prosecution.

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice A.I.S. Cheema ]  
Member (Judicial)

[ Kanthi Narahari ]  
Member (Technical)

/ns/gc